

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).5294/2012

(From the judgment and order dated 23/09/2011 in CRLR No.704/2011 of The HIGH COURT OF MADHYA PRADESH BENCH AT GWALIOR)

GULAB CHAND

Petitioner(s)

VERSUS

PRADEEP KR.DEHALWAL AND ANR

Respondent(s)

(With application for exemption from filing Official Translation and office report)

Date: 19/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Nitin S. Tambwekar, Adv.
 Mr. B.S. Sai, Adv.
 Mr. K. Rajeev, Adv.

For Respondent(s) Mr. Suryanarayana singh, Adv.
For RR No. 1 Ms. Pragati Neekhra, Adv.

UPON hearing counsel the Court made the following
O R D E R

| List the matter on 3rd December, 2012.
| The petitioner may file an affidavit in the meanwhile.

[KALYANI GUPTA]		[SHARDA KAPOOR]
COURT MASTER		COURT MASTER